

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.324
(CAA)-06(ND)/2021

IN THE MATTER OF:
JMA Marketing Ltd

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 28.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)


PRESENT:

For the Applicant : Adv. Suman Kumar Jha and Adv. S. Shiva
For the RD : Adv. Shankari Mishra

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **02.11.2022.**


(Madhu Narula)
Court Officer (Court III)